

tons of coal were not removed from the colliery sites?

**Shri K. C. Reddy:** As the hon. Member may be aware nearly ten per cent. of the colliery production in each colliery is consumed for the colliery purposes itself. As regards the balance, it is accounted for by the bottleneck in transport, that is, insufficiency of wagons available.

**Shri A. C. Guha:** May I know if the hon. Minister's attention has been drawn to a statement issued by the Chief Colliery Inspector that for the last three or four weeks there has been a shortage of wagons for removing coal from the colliery sites?

**Shri K. C. Reddy:** Government is aware that there is a shortage of wagons for the despatch of coal.

**Shri A. C. Guha:** Is it true that some of the Calcutta industries are going to stop work due to shortage of coal?

**Shri K. C. Reddy:** I am not aware. Presumably production has slackened in some of the collieries because of this.

**Shri A. C. Guha:** May I know what steps Government have taken for the supply of a sufficient number of wagons for the removal of coal?

**Shri K. C. Reddy:** Government, Sir, are taking all possible steps. In fact, they have placed an indent for a number of wagons which Government hope to receive early.

**Shri A. C. Guha:** May I know if the Government have received any complaint from West Bengal industries or West Bengal Government about the shortage of coal?

**Shri K. C. Reddy:** There have been general complaints from several quarters including West Bengal.

**Shri Raghavaiah:** May I know whether Government are aware of the constant complaints made by the tobacco curers association from Guntur District regarding the supply of wagons?

**Shri K. C. Reddy:** As I have already stated, there have been some general complaints from various industries from all over India.

#### CLOTH EXPORTS TO BRITISH COLONIES

\*1197. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state the yardage of cotton cloth which India exported to the British colonies during the year 1951-52?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** 125·97 million yards.

**Dr. Ram Subhag Singh:** May I know the varieties of cloth which are exported to these colonies?

**Shri T. T. Krishnamachari:** I have not got the information, Sir.

**Dr. Ram Subhag Singh:** May I know the yardage of cloth which has been exported to the colonies this year?

**Shri T. T. Krishnamachari:** The information asked for in the question and the answer given by me relates to 1951-52.

**Dr. Ram Subhag Singh:** For 1952-53?

**Shri T. T. Krishnamachari:** Well, how could I say what it will be in 1952-53?

**Shri B. S. Murthy:** What are the particular British colonies to which this cloth has been exported?

**Shri T. T. Krishnamachari:** Aden, British East Africa, British West Africa, British Guiana, British Borneo, British West Indies, Gibraltar and Malaya.

**Dr. Ram Subhag Singh:** May I know the total value of the cloth exported to these colonies in 1951-52?

**Shri T. T. Krishnamachari:** I have not got the information, Sir.

**Shri Pataskar:** How much of it was coarse or medium cloth?

**Shri T. T. Krishnamachari:** I have here a split-up of the total amount of coarse, medium, fine and superfine cloth that has gone out of the country but not with reference to particular destinations.

**Shri Sivamurthi Swami:** May I know whether any handloom cloth was exported and, if so, how much?

**Shri T. T. Krishnamachari:** As I said, I have no categorywise figures according to destinations.

#### ALLOTMENT OF GARDEN AREAS

\*1198. **Shri Vidyalankar:** Will the Minister of Rehabilitation be pleased to state:

(a) the total garden area left by the displaced persons in West Pakistan, and the total of similar area left by Muslim evacuees in India;

(b) out of the garden area left by Muslim evacuees in India, the total area allotted to displaced persons who owned gardens in West Pakistan, the

total area allotted to other displaced persons, the total area allotted to local men and the area still held by Government for allotment;

(c) whether Government received representations from displaced persons owning gardens in West Pakistan, that they should be given priority in allotment of gardens over those who did not own gardens; and

(d) whether Government have accepted that policy?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

(c) Yes. A representation has been received from displaced Urban Agricultural Land and Gardens Owners (within Urban Areas of West Pakistan) Association, Delhi, requesting that all evacuee urban garden and agricultural lands should be allotted on quasi-permanent basis to displaced persons who owned urban gardens and agricultural lands in West Pakistan.

(d) No. Claims for properties other than agricultural land in the West Punjab are being processed and an integrated decision will be taken in respect of all such properties.

#### ALLOTMENT OF URBAN LANDS

**\*1199. Shri Vidyalankar:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that allotment of agricultural lands on quasi-permanent basis to the displaced persons coming from West Pakistan has been completed long ago, while the allotment of urban or suburban lands is still being delayed; and

(b) if so, the reasons therefor; and how long this task will take to be completed?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) The allotment of both rural and suburban evacuee lands in the Punjab and PEPSU on a Quasi Permanent basis has been completed. Allotment of urban evacuee lands on similar basis has not yet been made.

(b) The question of allotment of urban evacuee lands is being considered along with other urban evacuee properties, viz., houses and building sites. At this stage it cannot be stated how long this task will take to complete.

**Shri Vidyalankar:** May I ask why suburban lands were given to non-refugees?

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**Shri A. P. Jain:** Suburban lands are not ordinarily given to non-refugees. Only when refugees do not ask for them they are given to non-refugees.

#### GOVERNMENT HOUSING FACTORY

**\*1200. Pandit M. B. Bhargava:** Will the Minister of Production be pleased to state:

(a) the total money invested up to date by the Government in the construction and working of the Government Housing Factory, Delhi;

(b) whether any committee of experts was appointed to inquire into the ways and means to utilise and to make the best use of the existing factory and if so whether the Commission has submitted its report; and

(c) whether Government have taken or intend to take any legal action against the British consulting firm—Structural and Mechanical Development Engineers Ltd., Bucks, England and if not, why not?

**The Minister of Production (Shri K. C. Reddy):** (a) Rs. 1,07,94,000 (Rupees one crore seven lakhs and ninety four thousand), net investment.

(b) Yes; the Committee have submitted their report.

(c) Government have not taken legal action so far. It is not in the public interest to disclose at present the line of action which Government intend to take in future.

**Pandit M. B. Bhargava:** May I know whether Government has come to any decision as to what use this factory will now be put and what will be the additional investment?

**Shri K. C. Reddy:** I have already answered that question on a previous occasion. Government have decided to make use of this factory for manufacture of certain pre-fabricated parts, in collaboration with a Swedish firm. They also intend to manufacture certain pre-stressed concrete components and also lignoma boards.

As regards further investment, Government are not committed to any further investment at present.

**Dr. P. S. Deshmukh:** May I know, Sir, if any of these pre-fabricated parts have been used for the Members of Parliament quarters?

**Shri K. C. Reddy:** I am not aware of it.

**Shri Velayudhan:** May I know Sir, whether the contract that was entered into between the Government of India and the consulting firm had been sent